

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.2671  
TO BE ANSWERED ON 04.08.2021**

**DOUBLING/ELECTRIFICATION OF RAILWAY PROJECTS IN  
ANDHRA PRADESH**

**2671. SHRI P.V. MIDHUN REDDY:**

**Will the Minister of RAILWAYS be pleased to State :**

- (a) the current progress of the doubling and electrification of railway projects in Andhra Pradesh;**
- (b) the details of allocation and utilization of funds under these projects till date; and**
- (c) whether steps have been undertaken to reduce further delay in these projects and if so, details thereof?**

**ANSWER**

**MINISTER OF RAILWAYS, COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (c) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO.2671 BY SHRI P.V. MIDHUN REDDY TO BE ANSWERED IN LOK SABHA ON 04.08.2021 REGARDING DOUBLING/ELECTRIFICATION OF RAILWAY PROJECTS IN ANDHRA PRADESH**

**(a) to (c) Railway projects are sanctioned/executed Zonal Railway wise not State wise as Indian Railways network spans across various state boundaries, However, as on 01.04.2021, 17 Doubling projects of total length 3789 km costing ₹ 41,061 crore falling fully/partly in the State of Andhra Pradesh are under different stages of planning/approval/execution, out of which 402 km length has been commissioned and an expenditure of ₹ 10,937 crore has been incurred upto March 2021. Under Plan Head Electrification, 3 projects covering a length of 1,134 km at a cost of ₹ 1,313 crore falling fully/partly in the State of Andhra Pradesh are under different stages of Planning/Execution, out of which 93 km length has been commissioned and an expenditure of ₹ 320 crore has been incurred upto March 2021.**

**Andhra Pradesh is covered by Southern Railway, South Central Railway, South Western Railway and East Coast Railway. Zonal Railway wise details of projects are made available in public domain on Indian Railways website i.e. [www.indianrailways.gov.in](http://www.indianrailways.gov.in) >Ministry of Railways >Railway Board >About Indian Railways >Railway Board Directorates >Finance (Budget) >Pink Book(Year) >Railway wise works Machinery & Rolling Stock Programme.**

**Average annual budget allocation for infrastructure projects and safety works, falling fully/partly in the State of Andhra Pradesh, during 2014-19 has increased to ₹ 2830 crore per year from ₹ 886 crore per year during 2009-14. Thus, an increase of 219% over the average annual budget allocation of 2009-14. Budget allotment for these projects for financial year 2019-20 was ₹ 3885 crore, which is 338% more than average annual budget outlay during 2009-14 (₹ 886 crore/year). Budget allocation of ₹ 4910 crore has been provided for these projects for Financial Year 2020-21, which is 454% more than average annual Budget outlay for 2009-14. For financial year 2021-22 highest ever budget outlay of ₹ 5812 crore has been provided for these projects, which is 556% more than average annual outlay during 2009-14.**

**During 2014-21, 731Km section (319 km of New line and 412 km of Doubling projects) have been commissioned in the state at an average rate 104.43 km per year, which is 44% more than commissioning during 2009-14( 42.6 Km/Yr.)**

**The completion of Railway project/s depends on various factors like quick land acquisition by State Government, forest clearance by officials of forest department, shifting of infringing utilities, statutory clearances from various authorities, geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for**

**particular project site due to climatic conditions etc. and all these factors affect the completion time of the project/s. Nevertheless, every effort is being made to execute the projects expeditiously.**

**Various steps being taken by the Government for effective and speedy implementation of rail projects include (i) prioritisation of projects (ii) substantial increase in allocation of funds on priority projects (iii) delegation of powers at field level (iv) close monitoring of progress of project at various levels, and (v) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.**

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